

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of December, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	221	3	100	15	0	0	321	18
Addl. District & sessions Judge kailashahar, Unakoti District.	22	0	90	5	0	0	112	5
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	124	4	0	0	0	0	124	4
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	75	3	305	108	276	54	656	165
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	167	2	257	22	437	0	861	24
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	49	2	131	4	42	0	222	6
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	29	1	155	67	174	70	358	138

No.F.14(A)(71)-DJ/U/M-9/2018-20/

151

Dated, Kailashahar
The 6th Jan., 2021

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.

District & Sessions Judge
Unakoti District, Kailashahar.

06/01/2021